

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**

IB-491/ND/2021

IA-3470/2023, IA/892/2023, IA/1842/2023, IA/4541/2022, IA/3879/2022,  
IA/5959/2021, IA/6022/2021, IA/4690/2022

**IN THE MATTER OF:**

Axis Trustee Services Ltd.

**.....Applicant**

**Vs.**

Blue Bird softtech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 12.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Sr Adv Kapil Sibal, Sr. Adv Krishnendu Datta, Adv Prateek Kumar, Adv Vaishnavi, Adv Apeksha Dhananjay  
For the Respondent : Sr Adv Sanjiv Sen, Adv Kumar Anurag Singh, Adv Nakul Mohta, Adv Vinayak Bhandari, Adv Zaina Khan, Adv Riya Dhingra, Adv Vidhi Gupta, Adv Anjali Singh, Adv Anish Ahlawat, Adv Pragyan Mishra

**ORDER**

List this matter on **07.05.2024 at 11:30 pm.**

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**